

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1206
TO BE ANSWERED ON 23.11.2016**

SLUM DWELLERS AROUND RAILWAY TRACKS

† 1206. SHRI AJAY MISRA TENI:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the number of slum dwellings around the railway tracks in the country have declined during the last two years and if so; the details thereof;**
- (b) the amount allocated by the Railways for the rehabilitation of such dwellings in Uttar Pradesh;**
- (c) the steps taken by the Government for rehabilitation of people living in the slums near railway tracks in Uttar Pradesh; and**
- (d) the number of slums near the railway tracks in Uttar Pradesh which are yet to be rehabilitated and the district-wise details thereof?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 1206 BY SHRI AJAY MISRA TENI TO BE ANSWERED IN LOK SABHA ON 23.11.2016 REGARDING SLUM DWELLERS AROUND RAILWAY TRACKS.

(a) to (d): Most of the encroachments on Railway land are in the approaches of stations in Metros and big cities in the form of slums around railway tracks. The zone-wise details, the data maintained by Railways which also includes Uttar Pradesh, of Railway land retrieved during the last two years and encroachments as on 31.03.2016 are as given below:

(Figures in Hectares)

Zonal Railway	Land under encroachment as on 31.03.2016	Land retrieved during the year 2014-15	Land retrieved during the year 2015-16
Central	59.31	0.15	0.51
Eastern	20.71	0.46	0.14
East Central	2.40	0.46	0.62
East Coast	15.28	2.76	1.77
Northern	206.37	1.02	2.82
North Central	40.97	0.01	0.20
North Eastern	25.63	0.06	0
Northeast Frontier	106.25	21.32	19.99
North Western	19.02	0	0.02
Southern	60.49	1.1	0.02
South Central	17.62	0	1.15
South Eastern	156.17	0.78	1.92
Southeast Central	49.15	0.03	6.30
South Western	16.26	0.0	0
Western	41.44	0.0	0
West Central	36.67	0.24	0.11
Production Units	5.74	0	0
Total	879.48	28.39	35.57

Ministry of Railways do not have any policy for resettlement and rehabilitation of encroachers. Rehabilitation on Railway land is not feasible due to Railway`s safety constraints/ operational requirements. Ministry of Housing and Urban Poverty Alleviation has been advised by Ministry of Railways that keeping in view Railways` expansion plans, operational and maintenance requirements, and safety of travelling public, the State Government or the Urban Local Body may have to provide alternative sites for settlement and Ministry of Railways cannot contribute towards cost of construction/ land.
